

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following case today i.e. on 21st July, 2026 at 1:00 P.M. in Court No. 209 (Cent. Building).

FOR ADMISSION

1. CR. MISC./43820/2026
341,323,307,384,31 QSH OF
ORDER UND

1 SHAFI ALAM
VS THE STATE OF BIHAR
AND ANR

ASHOK KUMAR SINHA RAM PRIYA SHARAN
ASHUTOSH KUMAR VERMA SINGH
MUKESH KUMAR LALDEV

Patna High Court
Dated, 21st July, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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